

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:92  
ANSWERED ON:29.11.2012  
SETTING UP OF MINORITY COMMISSIONS  
Owaisi Shri Asaduddin

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether several States in the country including Jammu & Kashmir are yet to set up the Minority Commissions;
- (b) if so, the details thereof indicating the names of such States and the reasons therefor;
- (c) whether the Union Government has taken up the matter with the States concerned to set up such Minority Commissions; and
- (d) if so, the response of the State Governments thereto and the steps taken or are being taken by the Union Government in this regard?

**Answer**

MINISTER OF MINORITY AFFAIRS(SHRI K. RAHMAN KHAN)

(a): Yes, Madam.

(b): The States which have not set up Minority Commissions till 15th October 2012 are Arunachal Pradesh, Gujarat, Goa, Haryana, Himachal Pradesh, Kerala, Meghalaya, Mizoram, Nagaland, Odisha, Sikkim, Tripura and UTs of Chandigarh, Andaman Nicobar Islands, Daman & Diu, Dadra & Nagar Haveli, Lakshadweep & Puducherry.

(c) & (d): The State Minority Commissions are set up by the State Governments in the respective States under their own statutes. Since the National Commission for Minorities Act, 1992 did not extend to the State of Jammu and Kashmir, the Government has requested the Government of Jammu and Kashmir to consider extending the validity of this Act to the State of Jammu and Kashmir as well as for enactment of law for promulgation of a Jammu and Kashmir State Minorities Act.